Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JUKU ORCHEM PRIVATE LIMITED Date of Commencement of Liquidation: 23-11-2022; List of Stakeholders as on Date: 28-03-2025; Name of IP: Mr. Chandrasekhar Sagutoor; Process Number: 1; Last 5 digitof registration number: 11581

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	1	1519897	1	1519897				NA
2	Liquidation costs incurred till date	1	4048104	1	4048104				NA
3	Secured financial creditors	1	240062290	1	240062290				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	3	6616019	3	4518127				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		6	252246310	6	250148418	0	0	0	